

¹[FORM B-3
[See Rule 17-B (1) and 17-B (10)]

This license is granted to M/s. _____, address.....
for the establishing and operating a Private Market Yard/ producer and consumer market
yard/ producer market yard (Kisan Mandi) at place/places..... (Full address)
subject to conditions prescribed under rule 16-F (1) and (2) of aforesaid rules:-

1	license number / date	_____
2	Name of Managing Proprietor or Manager of the firm with parentage.	
3	Date from which the permission takes effect	
4	Date on which the permission expires	
5	place of business with full address	

The provisions of the act, rules and bye-laws or any other amendments made
from time to time shall be applicable to the above private licensee and bound to
comply with it.

Place

Licensing Authority,

Date:

Punjab State Agricultural Marketing Board.]

¹ Inserted vide Notification No. G.S.R.01/P.A. 23/1961/S.43/Amd (84)/2020 dated 8.1.2020